


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.312/2018 in CP No :424/58/HDB/2018
NAME OF THE COMPANY	Karvy Computershre Pvt Ltd
NAME OF THE PETITIONER(S)	R.Ajayender
NAME OF THE RESPONDENT(S)	Karvy Computershre Pvt Ltd & 2 Others
UNDER SECTION	58

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Ramesh Chandra	Adv.	9866425384	
K. V. Ramesh	Adv.		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANJOSH JADHAV	Advocate	9866605055	

10/31

ORDER

Counsel for the Petitioner filed IA 312/2018 prayed the condon delay in filing the petition. No counter filed by the Respondent but counsel for the Respondent opposed. Heard both sides, having convinced with the reasons as stated in the application. This Bench is inclined to allow the petition. Delay in condon IA allowed. By hearing IA, the matter is adjourned. Put up on 30.10.2018.



MEMBER JUDICIAL